

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. – 2049
TO BE ANSWERED ON 14/12/2023

ROADS DAMAGED DUE TO JJM PIPE LAYING WORK

2049. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of the difficulties faced by the Local Self-Government in the State of Kerala due to the provision of restoration charges for roads damaged during the Jal Jeevan Mission (JJM) pipelaying works;
- (b) if so, whether the Government has any proposal to allocate a special fund or include road restoration in the Detailed Project Report (DPR) for the maintenance of these roads, considering the financial situation of Local Self Government Institutions (LSGI); and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 11.12.2023, around 10.54 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 11.12.2023, out of 19.24 Crore rural households in the country, approximately 13.78 Crore (71.62%) households are reported to have tap water supply in their homes.

Yes, Government is aware of the difficulties faced by the Local Self-Government in the state of Kerala due to the provision of restoration charges for roads damaged during the Jal Jeevan Mission (JJM) pipe laying works as reported by the state government of Kerala.

In the 6th State Level Scheme Sanctioning Committee (SLSSC) meeting of the state of Kerala held on 13.07.2023 for the approval of schemes under JJM, Govt. of India concurred with the proposal of the state government regarding 271 schemes with an estimated amount of Rs.1,351 crores, for the restoration of damaged roads under Local Self Government Institutions (LSGIs). As reported by the state government of Kerala, the administrative sanction for the same has been accorded.
